

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2012 & IA No. 68 of 2013

Dated : 4th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

Nabha Power Ltd. & Anr. Appellant(s)

Versus

**Punjab State Power Corporation
Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Mr. Shagun Jain**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan for
R-1.
Mr. Sakesh Kumar for R-2**

ORDER

Heard learned counsel for the appellant.

Post the matter for reply submissions of the respondents on **24th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

